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| * IN THE HIGH COURT OF DELHI AT NEW DELHI | | |
| | | <i>Decided on 27th February, 2015</i> |
| + <u>ITA 120/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT ENTERPRISE | | Respondent |
| + <u>ITA 121/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT SHANGHAI BELL | | Respondent |
| + <u>ITA 122/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT FRANCE USA INC | | Respondent |
| + <u>ITA 123/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT FRANCE | | Respondent |
| + <u>ITA 124/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT SHANGHAI BELL | | Respondent |
| + <u>ITA 125/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT FRANCE | | Respondent |
| + <u>ITA 126/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT ENTERPRISE | | Respondent |
| + <u>ITA 127/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |
| ALCATEL LUCENT ENTERPRISE | | Respondent |
| + <u>ITA 128/2015</u> | | |
| CIT | | Appellant |
| | versus | |
| ALCATEL LUCENT CANADA | | Respondent |
| + <u>ITA 129/2015</u> | | |
| CIT-1 | | Appellant |
| | versus | |



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| | ALCATEL LUCENT FRANCE USA INC | Respondent |
| + | <u>ITA 130/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT ITALIA SPA | Respondent |
| + | <u>ITA 131/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENTFRANCEUSA INC | Respondent |
| + | <u>ITA 132/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT ENTERPRISE | Respondent |
| + | <u>ITA 133/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT SHANGHAI BELL | Respondent |
| + | <u>ITA 134/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT DEUTSCHLAND AG | Respondent |
| + | <u>ITA 135/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT SHANGAHI BELL | Respondent |
| + | <u>ITA 136/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT CANADA | Respondent |
| + | <u>ITA 137/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT FRANCE | Respondent |
| + | <u>ITA 138/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 139/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 140/2015</u> | |
| | CIT-1 | Appellant |



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|---|------------------------------|-----------------|
| | versus | |
| | ALCATEL LUCENT ITALIA SPA | Respondent |
| + | <u>ITA 141/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT FRANCE | Respondent |
| + | <u>ITA 142/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 144/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 145/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT CANADA | Respondent |
| + | <u>ITA 146/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 147/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT CANADA | Respondent |
| + | <u>ITA 148/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 149/2015</u> | |
| | CIT | Appellant |
| | versus | |
| | ALCATEL LUCENT BELL NV | Respondent |
| + | <u>ITA 150/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT SHANGHAI BELL | Respondent |
| + | <u>ITA 151/2015</u> | |
| | CIT-1 | Appellant |
| | versus | |
| | ALCATEL LUCENT FRANCE | Respondent |
| + | <u>ITA 152/2015</u> | |

